

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1091
ANSWERED ON 13/12/2022

BENEFICIARIES UNDER PMAY-G

1091. SHRI R.K. SINGH PATEL:
SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of applications received along with the number of beneficiaries under Pradhan Mantri Awas Yojana Gramin (PMAY-G) during each of the last three years and the current year, State and district-wise;
- (b) the total number of houses provided and beneficiaries benefited under PMAY-G during the said period along with the position of Tonk and Sawai Madhopur districts of Rajasthan, State-wise and district-wise;
- (c) the details of the targets fixed and the achievements made so far under the PMAY-G, Statewise;
- (d) whether the Government has taken any steps to ensure 100 percent housing for all the families/poor families in all the rural areas of the country during the said period, State and district-wise including Rajasthan and Banda and Chitrakoot districts of Uttar Pradesh; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

- (a) Under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) no application from households/ beneficiaries is required as beneficiaries are identified from SECC 2011 and Awaas+ databases.
- (b) The State-wise details of total number of houses provided and beneficiaries benefited under PMAY-G during the last three years and the current year along with the position of Tonk and Sawai Madhopur districts of Rajasthan is given at **Annexure-I**. The District-wise details of houses constructed under PMAY-G can be seen at the programme website at www.pmayg.nic.in--->AwaasSoft--->Reports---> House progress against the target financial year.
- (c) The details of the targets allocated, houses sanctioned and houses completed so far under the PMAY-G is given in **Annexure-II**.
- (d) & (e) Under PMAY-G, the target is the construction of 2.95 crore houses to achieve the objective of "Housing for All" in rural areas by March 2024. Under PMAY-G, the beneficiaries have been identified based on the housing deprivation parameters prescribed under Socio Economic Caste Census (SECC) 2011. After due verification by the Gram Sabha and completion of Appellate Process, Gram panchayat-wise Permanent Wait List (PWL) is prepared. The auto generated priority list of households from SECC, 2011 database was provided to the States/Union Territories (UTs) for conducting Gram Sabha meetings to

finalize the PWL. As on 07.12.2022, a total of 2.08 crore households have been identified and included in PWL from SECC, 2011. Further, the details of such households who claimed to be left out from the SECC 2011 based PWL and eligible for inclusion in PWL, have been captured in the Awaas+ Survey, 2018. The Survey was conducted during January, 2018 and 7th March, 2019. In this exercise, the States/UTs have uploaded details of additional households. In order to fill the gap of 87 lakh houses (2.95 crore - 2.08 crore), Awaas+ data is being utilized. Out of this, a target of 83.83 lakh has been allocated to the States/UTs till date.

The district-wise houses sanctioned and houses completed so far under the PMAY-G in the State of Rajasthan and and Banda and Chitrakoot districts of Uttar Pradesh are given in **Annexure-III**

The Ministry has taken the following initiatives to ensure timely completion of the houses under PMAY-G in rural areas of the country:

- i. Regular review of progress at the level of Ministry.
- ii. Launch of PMAY-G Dashboard for monitoring and supervision of the scheme.
- iii. Timely allocation of targets to the States/UTs and release of adequate funds.
- iv. Regular follow ups with the State to ensure release of central and state share of funds and provision of land to landless beneficiaries in rural areas.
- v. Awards to the best performing States/UTs, districts and blocks based on performance index dashboard, thereby creating healthy competition and motivation among the States/ UTs for achieving the set targets.

STATEMENT IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 1091 TO BE ANSWERED ON 13.12.2022 REGARDING BENEFICIARIES UNDER PMAY-G

Number of houses target allocated, houses sanctioned and completion status under PMAY-G during the last three years and current year i.e. from Financial Year 2019-20 to 2022-23 in the country including Sawai Madhopur and Tonk Districts of Rajasthan as on 7.12.2022:

(units in Nos.)

Sl.No	Name of the State/UT	Target allocated by the Ministry	Houses sanctioned by the States/UTs	Houses completed
1	Arunachal Pradesh	27,163	24,775	3,503
2	Assam	18,24,256	1213878	457101
3	Bihar	26,91,817	25,26,861	21,71,652
4	Chhattisgarh	3,87,915	3,08,914	74,971
5	Goa	1,280	0	0
6	Gujarat	2,44,464	2,29,167	1,98,183
7	Haryana	9,287	7,272	838
8	Himachal Pradesh	8,288	8,195	4,114
9	Jammu And Kashmir	1,68,064	1,61,759	73,218
10	Jharkhand	10,74,477	10,54,396	8,38,781
11	Kerala	13,307	12,864	3,640
12	Madhya Pradesh	23,85,807	23,51,623	16,66,895
13	Maharashtra	10,56,163	8,64,280	4,85,339
14	Manipur	36,426	26,707	7,646
15	Meghalaya	60,103	44,412	13,967
16	Mizoram	13,918	11,773	32
17	Nagaland	20,536	18,112	991
18	Odisha	17,03,279	8,44,021	7,60,332
19	Punjab	27,117	24,682	10,659
20	Rajasthan	10,46,868	10,39,221	7,90,663
	Sawai Madhopur	28,722	23,839	16,185
	Tonk	41,326	32,997	20,722
21	Sikkim	330	292	16
22	Tamil Nadu	4,89,887	4,33,734	1,87,594
23	Tripura	2,57,249	2,24,035	1,59,610
24	Uttar Pradesh	22,00,901	13,74,777	13,20,331
25	Uttarakhand	35,074	19,081	15,065
26	West Bengal	32,26,367	20,76,441	20,11,190
27	Andaman And Nicobar	949	652	509
28	Dadra and Nagar Haveli & Daman and Diu	1,182	55	0
29	Lakshadweep	0	0	0
30	Puducherry*	-	-	-
31	Andhra Pradesh	1,79060	1,11,312	6
32	Karnataka	1,83,658	39,508	6,011
33	Telangana*	-	-	-
34	Ladakh	714	679	202
	Total	1,93,75,906	1,50,53,478	1,12,63,059

* Puducherry and Telengana are not implementing PMAY-G

Annexure-II

STATEMENT IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 1091 TO BE ANSWERED ON 13.12.2022 REGARDING BENEFICIARIES UNDER PMAY-G as on 9.12.2022.

(units in Nos.)

Details of Targets and Achievements under PMAY-G as on 09/12/2022				
Sno	Name of the State/UT	Target allocated by the Ministry	Houses sanctioned by the States/UTs	Houses Completed
1	Arunachal Pradesh	38,384	35,987	9,818
2	Assam	20,84,070	14,58,162	7,03,332
3	Bihar	38,62,734	36,95,921	33,47,538
4	Chhattisgarh	11,76,150	10,97,097	8,28,912
5	Goa	1,707	248	140
6	Gujarat	4,49,167	4,32,859	3,99,237
7	Haryana	30,789	28,237	22,566
8	Himachal Pradesh	15,483	15,383	11,195
9	Jammu And Kashmir	2,01,633	1,95,268	1,13,314
10	Jharkhand	16,03,268	15,82,862	14,14,178
11	Kerala	42,212	34,886	24,597
12	Madhya Pradesh	37,89,400	37,54,658	30,87,221
13	Maharashtra	15,05,983	12,99,206	9,37,228
14	Manipur	46,166	36,456	18,470
15	Meghalaya	80,848	65,279	34,327
16	Mizoram	20,518	18,374	6,167
17	Nagaland	24,775	22,351	5,235
18	Odisha	26,95,837	18,36,367	17,13,224
19	Punjab	41,117	38,680	24,506
20	Rajasthan	17,33,959	17,24,383	15,42,723
21	Sikkim	1,409	1,371	1,087

22	Tamil Nadu	8,17,439	7,61,912	4,59,702
23	Tripura	2,82,238	2,49,098	1,98,662
24	Uttar Pradesh	34,78,718	26,70,415	25,95,313
25	Uttarakhand	47,654	32,856	27,514
26	West Bengal	46,18,847	34,68,686	33,88,963
27	Andaman And Nicobar	1,631	1,347	1,168
	Dadra And Nagar Haveli	6,831	5,539	2,913
28	Daman And Diu	68	47	13
29	Lakshadweep	53	53	44
30	Puducherry*	-	-	-
31	Andhra Pradesh	2,56,270	1,82,632	46,726
32	Karnataka	3,07,746	1,61,873	1,01,676
33	Telangana*	-	-	-
34	Ladakh	1,992	1,906	1,429
	Total	2,92,65,028	2,49,10,399	2,10,69,138

* Puducherry and Telangana are not implementing PMAY-G .

Annexure-III

STATEMENT IN REPLY TO PART (d) & (e) OF LOK SABHA UNSTARRED QUESTION NO. 1091 TO BE ANSWERED ON 13.12.2022 REGARDING BENEFICIARIES UNDER PMAY-G

(units in Nos.)

Details of Targets and Achievements under PMAY-G as on 09/12/2022			
Sno	Name of the Districts	Houses sanctioned by the States/UTs	Houses Completed
Rajasthan			
1	AJMER	27,687	24,615
2	ALWAR	10,245	9,502
3	BANSWARA	1,87,221	1,74,883
4	BARAN	49,165	37,189
5	BARMER	1,78,242	1,64,069
6	BHARATPUR	13,765	11,981
7	BHILWARA	61,309	54,257
8	BIKANER	65,251	62,420
9	BUNDI	47,959	42,439
10	CHITTORGARH	34,126	28,074
11	CHURU	30,174	28,241
12	DAUSA	11,452	10,891
13	DHOLPUR	10,236	9,656
14	DUNGARPUR	1,22,697	1,10,852
15	HANUMANGARH	32,879	29,548
16	JAIPUR	16,457	14,256
17	JAISALMER	43,022	38,055
18	JALORE	59,266	55,480
19	JHALAWAR	76,873	61,158
20	JHUNJHUNU	1,704	1,623
21	JODHPUR	81,153	72,613
22	KARALI	33,137	28,575
23	KOTA	27,000	23,223
24	NAGOUR	37,567	34,923
25	PALI	37,922	33,863
26	PRATAPGARH	68,193	59,201
27	RAJSAMAND	24,509	23,579
28	SAWAI MADHOPUR	35,293	29,244
29	SIKAR	4,376	3,960
30	SIROHI	36,797	35,596
31	SRI GANGANAGAR	54,551	48,631
32	TONK	50,810	40,655
33	UDAIPUR	1,53,345	1,39,471
Uttar Pradesh			
1	BANDA	64,522	63,691
2	CHITRAKOOT	28,480	27,244